

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No. 383/2017 &  
O.A. No. 913/2017

New Delhi, this the 18<sup>th</sup> day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

M.L. Meena, Aged 56 years,  
S/o Shri Puri Ram Meena,  
Working as SSE (P.Way.),  
Northern Railway, Gohana Railway Station,  
in Delhi Division.  
R/o Railway Colony, Gohana,  
Distt. Sonipat (Har).

.. Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri R.N. Singh,  
Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi.
  
2. Shri Dharamvir Singh,  
Divisional Engineer, Northern Railway,  
Tughlakabad, New Delhi. .. Respondents

(By Advocate : Shri Shailendra Tiwary)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

**CP 383/2017 & OA 913/2017**

Heard both the sides.

2. This Tribunal on 30.03.2017 in O.A. No.913/2017 passed the following order:

Learned counsel for the respondents states that he is filing the reply opposing the prayer for interim relief, during the course of the day.

2. Post on 03.04.2017. Till the next date, status quo shall be maintained as regards recovery.

Order by **DASTI.**

3. Alleging violation of the said interim orders, the original applicant filed the CP No.383/2017.

4. The respondents submits that since this Tribunal directed them to maintain status quo as regards recovery and that as on 30.03.2017, as they have already started recovery, they continued the same and hence there is no violation.

5. The learned counsel for the petitioner, in view of the technical objection raised by the respondents, while submitting that he is not pressing the present C.P., however, prayed for modification of the order dated 30.03.2017, suitably.

6. In the circumstances, the order dated 30.03.2017 in O.A. No. 913/2017 is modified as under:

**“Any further recovery is stayed, until further orders.”**

7. Accordingly, CP 383/2017 is dismissed as not pressed and notices are discharged.

8. List the O.A. on 06.12.2017.

A copy of this order be placed in the CP file also.

**(Shekhar Agarwal)**  
**Member (A)**

/Jyoti /

**(V. Ajay Kumar)**  
**Member (J)**